SHRI DAHYABHAI V. PATEL: May I ask whether the Minister is in a position to inform us that this Mr. Sirajuddin's planned visit to Europe happens to be at a time when the Chief Minister of Orissa is also in Europe? Is it timed for this purpose? Has it got any relation to this question?

SHRI B. R. BHAGAT: This is an insinuation which I am unable to answer. It is worthy of the hon. Member himself to answer this question.

श्री विमलकुमार मन्नालालजी चौरडियाः जैसा श्रीमान ने ग्रभी बतलाया कि प्रेजी-डेन्सी मजिस्टेट के कजे में सारे कागजात हैं और वे मिल नहीं सके जिसकी बजह से इन्बैस्टीगेशन के काम में तकलीफ हो रही है। मैं श्रीमान से यह जानना चाहता हं कि जब प्रेजीडेन्सी मजिस्ट्रेट के पास कागजात हैं तो उनकी सत्य प्रति-लिपि लेकर भ्रागे इन्वैस्टीगेशन की कार्य-वाही शरू क्यों नहीं की जाती?

श्री बी० भार० भगत : यह सब मामला विचाराधीन है और मैंने जैसा फहा कि इस वजह से दिक्कत है और सोच समझकर ग्रागे कार्यवाही की जायेगी।

SHRI NIREN GHOSH: Has the attention of the Government been drawn to a newspaper report that Rs. 10 lakhs was given to Mr. Bijoynand Patnaik by Mr. Sirajuddin and that it was neither returned nor was interest paid thereon? In view of the fact that such a report appeared in the newspapers, will Government inform us of the truth or otherwise about it and what steps they are going to take ou it?

SHRI B. R. BHAGAT: I have not seen the report personally, but as I have said, that and aome other allegations were made in the press as well as by some hon. Members. All that is being looked into.

SHRI M. P. BHARGAVA: May I know whether this company is beint prosecuted for tax-evasion also?

SHRI B. B. BHAGAT: They had some Income-tax case with the C.B.R, I do not know the exact position of the case.

MB. CHAIRMAN: Questions are over,

WRITTEN ANSWERS TO QUESTIONS

ACCUMULATION OF COFFEE STOCKS

- *423. SHRI BABUBHAI M. CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state;
- (a) whether there has recently been accumulation of coffee stocks in the country;
 - (b) if so, the reasons therefor; and
- (c) the steps taken by Government to relieve the situation?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) No, Sir.

(b) and (c) Do not arise.

CONSULTATION WITH SPECIALISTS UNDJT CONTRIBUTORY HEALTH SERVICE SCHEMT

*427. SHRI KRISHNA CHANDRA.: Will the Minister of HEALTH be pleased to refer to the answer given to Unstarred Question No. 1160 in the Rajya Sabha on the 6th September, 1962 and state whether any decision has since been taken on the recommendation of the Assessment Committee on Contributory Heal'h Service Scheme, regarding consultation with specialists?